

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 816 of 2019

IN THE MATTER OF:

Shapoorji Pallonji & Co. Pvt. Ltd.

...Appellant

Versus

Korba West Power Company Ltd. & Ors.

...Respondents

Present:

**For Appellant: Mr. Abhijeet Sinha, Ms. Rashmi Gogoi, Mr. Pallav Pandey,
Mr. Pragalb Bhardwaj, Advocates**

**For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Mr. Manmeet
Singh and Mr. Abhinandan Banerjee, Advocates for R-2.**

ORDER

12.09.2019: Due to paucity of time this matter could not be taken up.
Post this appeal 'for admission (after notice)' on **15th October, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/sk